

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Appeal No. 156/252/PB/2018

IN THE MATTER OF:
Auric Builders Pvt. Ltd.
Vs.
Registrar of Companies

.... **APPLICANT / PETITIONER**

.... **RESPONDENT**

SECTION:
Under Section 252

Order delivered on 19.02.2018

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

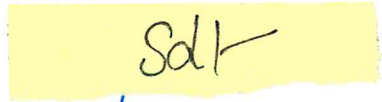
Mr. Vinay Kumar Jha, Advocate

For the Respondent(s):-

ORDER

Learned Counsel for applicant appears. He is directed to serve notice to the RD/ROC and to Income Tax Department. Post the matter on 13th March 2018.


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)


(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)